

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO.242
ANSWERED ON 05.02.2024

FUNDS TO MAKE HERITAGE BUILDINGS ACCESSIBLE

242. MS. S. JOTHIMANI:

Will the Minister of CULTURE be pleased to state:

- (a) the details of the number of heritage buildings that have been made accessible in the country, State-wise;
- (b) the disability-wise data on the nature of the accommodation provided in such buildings;
- (c) the amount of funds allocated for making the buildings accessible during the last five years;
- (d) whether the Government envisage to enforce the accessibility guidelines notified by it under the Rights of Persons with Disabilities (RPwD) Rules; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION
(SHRI G. KISHAN REDDY)

- (a) All ancient monuments and archaeological sites and remains declared as national & importance are accessible to public.
- (b) So far as provisions for disability are concerned the activity of Archaeological Survey of India (ASI) are regulated by provisions of the Ancient Monuments and Archaeological Sites and Remains Act, 1958 considering feasibility, scope and norms to maintain original character of the monument Various facilities are provided at protected monuments, details thereof are at **Annexure**.
- (c) There is no separate provision for the said activities. However, the expenditure is met out from overall budget of ASI allocated for the conservation and maintenance. The expenditure incurred on the same including providing amenities during last 5 years is as under:

(Amount in Crore)

Year	Expenditure
2018-19	406.38
2019-20	435.61
2020-21	260.90
2021-22	270.00
2022-23	392.71

- (d) The Right of Persons with Disabilities Act, 2016 provides provision for the same.
- &
- (e)

ANNEXURE REFERRED TO IN REPLY TO PART (a)&(b) OF LOK SABHA UNSTARRED QUESTION NO. 242 FOR 05.02.2024

DETAILS OF AMENITIES / FACILITY AVAILABLE FOR DIFFERENTLY ABLED-PERSONS (DIVYANG) AT PROTECTED MONUMENTS.

SL. NO.	STATE/UT	RAMP	WHEEL CHAIR	DIFFERENTLY ABLED (DIVYANG) TOILETS	SIGNAGE IN BRAILLE	AUDIO GUIDE	PATHWAY WITH TACTILE STRIP
1.	Andhra Pradesh	3	8	10	-	-	-
2.	Assam	3	5	6	-	-	2
3.	Bihar	2	5	4	2	2	1
4.	Chhattisgarh	1	3	10	2	-	1
5.	Daman & Diu, Dadar Nagar Haveli (UT)	-	-	1	-	-	-
6.	Goa	12	5	3	-	-	-
7.	Gujarat	6	15	12	5	-	-
8.	Haryana	4	6	5	-	-	-
9.	Himachal Pradesh	3	3	2	-	1	1
10.	Jammu & Kashmir (UT)	2	13	4	6	-	-
11.	Jharkhand	1	4	-	-	-	-
12.	Karnataka	21	40	25	13	1	1
13.	Kerala	8	29	7	-	-	-
14.	Ladakh (UT)	1	2	-	1	-	-
15.	Madhya Pradesh	14	33	5	27	2	8
16.	Maharashtra	4	14	13	3	25	1
17.	Manipur	1	1	-	-	-	-
18.	Mizoram	1	1	1	-	-	-
19.	NCT Delhi	6	41	10	7	1	1
20.	Odisha	11	8	9	7	-	-
21.	Punjab	3	7	4	-	-	-
22.	Rajasthan	27	13	9	1	-	4
23.	Tamil Nadu	27	47	38	22	-	9
24.	Telangana	6	11	4	-	-	-
25.	Tripura	3	3	2	-	-	6
26.	Uttar Pradesh	14	31	31	20	-	1
27.	Uttarakhand	20	25	10	11	2	-
28.	West Bengal	7	30	10	27	-	11
	Total	211	403	235	154	34	47
